NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: SIRAJUDDEIN MOHAMMED SUBAIR

NAME OF THE RESPONDENT(S)

: ALPHA HELICAL PUMPS PVT LTD & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Till Bhasher Prigadershim N Kurthi

ORDER

Counsel for petitioner present. Counsel for R1 & R2 present. The matter is adjourned at request for hearing submissions of both the sides. Put up on 07.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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bc